GOVERNMENT OF INDIA DEPARTMENT OF ATOMIC ENERGY LOK SABHA UNSTARRED QUESTION NO.2422 TO BE ANSWERED ON 30.11.2016

CIVIL NUCLEAR AGREEMENT WITH JAPAN

2422. SHRI KESINENI NANI:

SHRI JANARDAN MISHRA:

SHRI OM PRAKASH YADAV:

Will the PRIME MINISTER be pleased to state:

- (a) the annual amount of nuclear fuel to be supplied by Japan under the recent civil nuclear agreement with Japan;
- (b) the details of equipment and technology that will be shared by Japan;
- (c) whether this equipment and technology has higher safety standards than those used in the Fukushima reactors and if so, the details thereof;
- (d) whether this equipment and technology will be put to use in new nuclear power plants or be fitted into existing ones;
- (e) if so, the details thereof; and
- (f) if not, the time by which the new equipment and technology will be made compatible with existing infrastructure and technological architecture?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (Dr. JITENDRA SINGH):

(a) to (f) These are matters of detailed techno-commercial discussions between the two sides and will be finalised on the basis of such discussions during the course of implementation of the civil nuclear co-operation agreement recently signed between India and Japan.

In general, the agreement would enable India to benefit from Japan's advancements in civil nuclear domain and its extensive supply chain and would open up opportunities for collaboration between Indian and Japanese industries to advance India's civil nuclear programme through the construction of nuclear power plants, thereby meeting the country's clean energy targets.
